

दिल्ली में हुए बम विस्फोटों की जांच

*२६८. श्री नवाब सिंह चौहान : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछली मई में दिल्ली शहर में जो बम विस्फोट हुए, उनकी जांच में अब तक क्या प्रगति हुई है, और

(ख) इस संबंध में कितने लोग पकड़े जा चुके हैं और कितनों से पूछ ताछ की जा चुकी है ?

†[INVESTIGATIONS INTO BOMBS
EXPLOSIONS IN DELHI

*268. SHRI NAWAB SINGH CHAUHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what progress has so far been made in the investigations in regard to the bomb explosions that took place in the city of Delhi in May last; and

(b) how many persons have been arrested in this connection and how many have been interrogated?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री श्री० एन० दातार) : (क) मामलों की जांच की जा रही है ।

(ख) १५ मई को हुए विस्फोट के सम्बन्ध में २ व्यक्ति पकड़े गये थे किन्तु इस मामले से निश्चित प्रमाण न मिलने के कारण उनको बाद में छोड़ दिया गया । दोनों मामलों में ७९३ व्यक्तियों से अब तक पूछ-ताछ की जा चुकी है ।

†[THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
B. N. DATAR): (a) The cases are
under investigation.

(b) Two persons were arrested in connection with the explosion which occurred on the 15th May; but they

† [] English translation.

were subsequently discharged as there was no definite evidence to connect them with this case. 793 persons have so far been interrogated in the two cases.]

श्री नवाबसिंह चौहान : इस वक्त यह घटना पहले भी हुई, कुछ लोग पकड़े गये और उनकी सजा हुई और कुछ लोग नहीं पकड़े जा सके । इन घटनाओं को देखते हुये क्या गवर्नमेंट ने यह मालूम करने की कोशिश की कि ऐसी घटनाओं का मंतव्य क्या है, मोटिव क्या है ?

SHRI B. N. DATAR: The Government are trying their best to find out if there is any connection between the various explosions and as to whether there is a particular motive behind it.

श्री नवाबसिंह चौहान : मैं कम से कम ऐसी घटनाओं के बारे में मोटिव पूछना चाहूंगा जिन के सम्बन्ध में अपराधियों को पकड़ा जा सका है और उनको सजा भी हो गई है ? क्या उन घटनाओं के पीछे कोई राजनैतिक मोटिव या मंतव्य था, यह मालूम करने की कोशिश की गई है ?

SHRI B. N. DATAR: So far as those cases were concerned, they were under the Explosive Substances Act and convictions have been secured and they have also been imprisoned but it is very difficult to say only on the basis of the judgment in those cases that there was any political motive.

SHRI N. C. KASLIWAL: May I know whether the Government have any reason to suspect foreign hands in these bomb explosions?

SHRI B. N. DATAR: That clue also is being followed.

SHRI A. B. VAJPAYEE: May I know whether any Pakistani nationals

have been arrested in connection with these bomb explosions and, if so, what is their number?

SHRI B. N. DATAR: I have not got the particular nationalities of the persons who were arrested.

SHRI FARIDUL HAQ ANSARI: In view of the fact that these incidents have been happening in the Capital for the last five years, may I know whether the Government is prepared to make some arrangement or find out some method to ascertain why these things are happening in a particular locality?

SHRI B. N. DATAR: They are not particularly confined to a particular locality; they are in different parts of Delhi city.

SHRI B. K. GAIKWAD: May I know how many persons were injured in these bomb explosions and whether the Government has found any clue as to where such bombs were manufactured? May I also know whether this bomb was manufactured in the Government factory?

SHRI B. N. DATAR: Sir, so far as the incident of 14th May was concerned, ten persons, including four children and three women, were slightly injured. So far as the incident of 15th May is concerned, none was injured.

SHRI M. P. BHARGAVA: May I know whether the hon. Minister is aware whether any foreign national has so far been arrested in connection with these bomb explosions?

SHRI B. N. DATAR: I am not aware, Sir.

SHRI A. D. MANI: Do these investigations go to show that there is a possibility of a suspicion at least that foreign nationals are involved in these bomb explosions?

SHRI B. N. DATAR: I have already stated . . .

MR. CHAIRMAN: He has already stated that.

SHRI A. D. MANI: But it is said . . .

MR. CHAIRMAN: He said that an enquiry is being made.

SHRI NIREN GHOSH: In view of the numerous incidents that have been happening in the Capital, may I know whether Government would give this issue top priority with all the resources at its disposal so that they can put a stop to this sort of things happening in Delhi?

SHRI B. N. DATAR: Government are giving their fullest attention to this but it should also be noted that a very large number of these cases were only cracker explosions. Only in five or six cases they were fairly serious and Government are fully seized of the urgency of looking into all these matters.

SHRI AKBAR ALI KHAN: In the case of bomb explosions, could you say where they were manufactured or made?

SHRI B. N. DATAR: Sir, it is very difficult to say where they were made.

दिल्ली प्रशासन के समाज कल्याण
निदेशालय के अधीन पूअर हाउस के
लिये कम्बलों का खरीदा जाना

*२६६. श्री नवार्बासिंह चौहान : क्या
शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली प्रशासन के समाज कल्याण निदेशालय के अधीन पूअर हाउस के अधीक्षक को १९६१ में ३२,००० रुपये के कम्बल संभरण तथा निपटान महानिदेशालय के द्वारा खरीदने की स्वीकृति दी गई थी ;

(ख) यदि हां, तो क्या य कम्बल संभरण तथा निपटान महानिदेशालय के